

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)
RAJYA SABHA
UNSTARRED QUESTION No-1746
ANSWERED ON- 13/03/2025

GOOD GOVERNANCE GUIDELINES FOR 2028 OLYMPICS

1746 DR. ASHOK KUMAR MITTAL:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of the good governance guidelines for the 2028 Los Angeles Olympics and the timeline for their implementation across all National Sports Federations (NSFs);
- (b) whether Government has established a monitoring mechanism to evaluate the compliance of these governance standards by NSFs, if so, the details thereof;
- (c) the measures that are being taken to ensure accountability and transparency in the functioning of NSFs, especially in terms of athlete selection, fund allocation and resource distribution; and
- (d) the details of Government's plan to address the challenges of infrastructure development, coaching quality and international-level training for athletes in less-publicized sports disciplines?

ANSWER

THE MINISTER OF YOUTH AFFAIRS AND SPORTS

(DR. MANSUKH MANDAVIYA)

(a) to (c) Governance of National Sports Federations (NSFs) is regulated in terms of the provisions contained in the National Sports Development Code of India, 2011 (“The Sports Code”). To ensure transparency and accountability in the functioning of NSFs for healthy development of sports, NSFs are required to follow democratic and healthy management practices which require them to ensure greater accountability and transparency at all levels; adopt impartial and transparent selection procedures; adhere to age and tenure restrictions of office bearers; adopt and follow the basic universal principles of good governance in sports; adopt proper accounting procedures at all levels; prevent age fraud & sexual harassment of women; comply with the provisions of the Right to Information Act 2005; and hold elections as per model election guidelines issued by the Government.

Furthermore, for ensuring a fair and transparent selection of sports persons for participation in international events, the Government has issued detailed instructions on 05.03.2025 relating to selection of sportspersons for participation in international events, inclusion in coaching camps and section of coaches/support staff, which, inter-alia, require NSFs to mandatorily video graph the selection trails.

Additionally, to ensure utilization of Government grants by NSFs for the purpose for which the same has been sanctioned, utilization certificates and audited accounts are obtained from the NSFs. Further, NSFs receiving grant of Rs.1.00 crore and above are subject to the audit by Comptroller and Auditor General of India.

(d) Preparation for International events including Olympics and Paralympics is an ongoing and continuous process. The Ministry of Youth Affairs & Sports supports the Indian sportspersons/teams through various schemes, such as Scheme of Assistance to National Sports Federations and Target Olympic Podium Scheme (TOPS). Further, the Ministry of Youth Affairs & Sports, the NSFs, including the Indian Olympic Association, and the SAI are working in close coordination for providing best facilities, training, equipment support as also a wholesome nutritious diet required for preparation of the teams and sportspersons for the forthcoming international sports events, including Olympics and Paralympics. The Sports Authority of India (SAI) creates / upgrades infrastructure in its SAI Centres. Also, under the component “Creation and Upgradation of Sports Infrastructure” of the Khelo India Scheme, numerous Sports infrastructure projects have been sanctioned across the country. Details are available at <https://mdsd.kheloindia.gov.in>

The plans / proposals of the National Sports Federations (NSFs) relating to training, competitive exposure, coaches and support personnel including foreign coaches, for preparing sportspersons/teams for the international events including mega sports events such as Olympics, Paralympics etc. are deliberated and finalized in the Annual Calendar for Training and Competition (ACTC) meetings. Further, the proposals received, under TOPS, are evaluated and approved on a case-by-case basis by the Mission Olympic Cell (MOC), and on approval, the funds are directly disbursed to the athletes to facilitate their training and participation in competitions.

Additionally, Government has also established the National Centre of Sports Science and Research (NCSSR) at New Delhi to better integrate sports science into the overall sports ecosystem.
